

# HIGH COURT OF CHHATTISGARH, BILASPUR

## NOTIFICATION

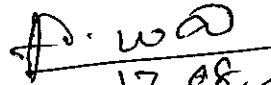
No. 8050 / Checker  
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 17<sup>th</sup> August, 2021

In exercise of the powers Conferred under clause (c) of sub-section (1) of Section 260 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by specially empowers the following Judicial Magistrate First Class to try in a summary way all or any of the offences specified in the said Section:-

Sl. No.	Name of the Judicial Magistrate First Class	Present place of posting	Civil District
1	Ku. Rajeshwari Suryawanshi, J.M.F.C., Sakti	Sakti	Janjgir-Champa
2	Ku. Ankita Tigga, J.M.F.C., Balrampur	Balrampur	Balrampur - Ramanujganj

**BY ORDER OF THE HIGH COURT**

  
(Deepak Kumar Tiwari)  
Registrar General  
17.08.2021

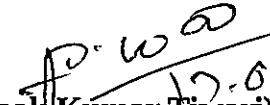
Endt. No. 8051 / Checker  
III -6-2/2007 (Pt.-I)

Bilaspur, Dated 17<sup>th</sup> August, 2021

- 1) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, *for information.*
- 2) Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment), High Court of Chhattisgarh, Bilaspur *for information.*
- 3) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur *for information.*
- 4) The District and Sessions Judge, Janjgir-Champa and Balrampur - Ramanujganj *for information.*
- 5) Ku. Rajeshwari Suryawanshi, J.M.F.C. Sakti and Ku. Ankita Tigga, J.M.F.C. Balrampur *for information & necessary action.*

Cont. - 2

- 6) The Deputy Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur, *for information.*
- 7) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 8) The Deputy Registrar (Confidential) High Court of Chhattisgarh, Bilaspur *for information.*
- 9) The Court Manager, High Court of Chhattisgarh, Bilaspur *for information.*
- 10) *The Controller, Government Regional Press, Rajnandgaon for publication in the next issue of the Rajpatra.*
- 11) *Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.*

  
(Deepak Kumar Tiwari)  
Registrar General  
17.08.2021